

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 348/GT/2022

Subject : Petition for determination of tariff on installation of various Emission Control Systems at National Capital Thermal Power Station (NCTPS), Dadri Stage-II (980MW) in compliance of Revised Emission Standard.

Petitioner : NTPC Limited

Respondents : UPPCL & 3 ors.

Date of Hearing : **16.2.2023**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NTPC
Shri Anant Singh, Advocate, NTPC
Shri Rishabh Sehgal, Advocate, NTPC
Shri Rahul Kinra, Advocate, BYPL& BRPL
Shri Aditya Ajay, Advocate, BYPL& BRPL
Ms. Isnain Muzamil, Advocate, BYPL& BRPL

Record of Proceedings

Due to paucity of time the matter could not be taken up for hearing. However, the learned counsel for the Petitioner suggested that the petition may be taken up for hearing by the Commission, on any convenient date, after completion of pleadings by the parties. This was also agreed to by the learned counsel for the Respondents, BYPL & BRPL. Accordingly, the Commission adjourned the matter.

2. Meanwhile, the Commission directed the Petitioner to file the following additional information, after serving copy to the Respondents, on or before **21.3.2023**:

- (i) *Investment Approval of cost claimed of ECS with details as per Part-I of Form-B;*
- (ii) *Breakup of the cost of Rs 614.92 crore claimed, along with reason for deviations, if any;*
- (iii) *Calculations for IDC and IEDC;*
- (iv) *Details of present emission levels of SO_x/ NO_x compared with prior to installation of ECS;*
- (v) *Detailed breakup of Plant & Machinery cost and initial spares, separately.*



3. The Respondents shall file their replies by **10.4.2023**, after serving copy on the Petitioner, who may, file its rejoinder, if any, by **24.4.2023**. The parties shall complete pleadings within the due dates mentioned and no extension of time shall be granted.

4. The Petition shall be listed for hearing on **11.5.2023**.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

